

Regarding inclusion of Kuruba community in the list of Scheduled Tribes-laid

SHRI S. MUNISWAMY (KOLAR): There is a justification from the Kuruba community of Karnataka to include their community in the Schedule Tribe list. I would like to know whether the Government is considering the removal of the Kuruba community from the Other Backward Class list so as to accommodate them amongst the new Schedule Tribes list. Based on the ethnographic and anthropology reports/statistics will the Government consider initiating steps to include the deprived Kuruba community of Karnataka in the Scheduled Tribes list. Is the Government aware that most of the Kuruba community still practices the age-old community based profession of grazing of sheep in the state of Karnataka. I wish to inform that the erstwhile Bommai Government in Karnataka had initiated steps in this direction and forwarded the relevant documentation so that the Union Government with political will may help this deprived community for the greater good and social balance. The districts of Kolar and Chikkaballapur in Karnataka too have large number of Kuruba population and hence there is a need to include the Kuruba community in coordination with the Departments of Law & Justice, Department of Home Affairs and the Department of Tribal Affairs, Government of India.

? (व्यवधान)

14.02 hrs